

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 173/2012

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MANI KANT

Respondent(s)

Date : 17-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Vishwa Pal Singh, AOR(N/P)

For Respondent(s) Dr. Vinod Kumar Tewari, AOR(N/P)

UPON hearing the counsel, the Court made the following
O R D E R

None is present on behalf of the parties.

By way of last opportunity, list after three weeks.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR